

Nomination of cases by Hon'ble the Chief Justice on 05/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	W. P. - 40360/2015	D. B. of Hon'ble The C. J. and Hon'ble M. K. Gupta, J.	Writ C-I Section on 05/01/2016
2	W. P. - 43622/2015	D. B. of Hon'ble The C. J. and Hon'ble M. K. Gupta, J.	Writ A-II Section on 06/01/2016
DB of Hon....., J			
3	Spl. Appeal Defective – 145/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
4	Spl. Appeal – 693/2005	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
5	Spl. Appeal Defective – 144/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
6	Spl. Appeal Defective – 84/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
7	Spl. Appeal Defective – 148/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
8	Spl. Appeal Defective – 146/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
9	Spl. Appeal – 130/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
10	Spl. Appeal – 92/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
11	Spl. Appeal – 888/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 06/01/2016
12	Spl. Appeal Defective – 147/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
13	Spl. Appeal – 91/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
14	Spl. Appeal – 224/2014	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
15	Spl. Appeal – 163/2000	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
16	Spl. Appeal – 227/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
17	Spl. Appeal – 1371/2008 with Spl. Appeal – 1246/2006 with Spl. Appeal – 1365/2006	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
18	Spl. Appeal – 812/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 06/01/2016
19	Spl. Appeal – 29/2002	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
20	Spl. Appeal – 495/2009	Hon. Vikram Nath, J.	Spl. Appeal Section on 06/01/2016

21	Spl. Appeal Defective – 65/2009	Hon. Vikram Nath, J.	Spl. Appeal Section on 06/01/2016
22	Spl. Appeal Defective – 1012/2009	Hon. Vikram Nath, J.	Spl. Appeal Section on 06/01/2016
23	Spl. Appeal Defective – 229/2009	Hon. Vikram Nath, J.	Spl. Appeal Section on 06/01/2016
24	Spl. Appeal Defective – 143/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
25	Spl. Appeal Defective – 150/2009	Hon. Dilip Gupta, J.	Spl. Appeal Section on 06/01/2016
26	Spl. Appeal – 563/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
27	Spl. Appeal – 1180/2005	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
28	Spl. Appeal – 154/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
29	Spl. Appeal – 938/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
30	Spl. Appeal – 572/2011	Hon. Krishna Murari, J.	Spl. Appeal Section on 06/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
31	W. P. - 58621/2015	Hon. Manoj Kumar Gupta, J.	Writ A-I Section on 06/01/2016
32	W. P. - 69532/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 05/01/2016
33	W. P. - 69504/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 06/01/2016
34	W. P. - 69503/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 06/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
06/ 01/2016